



TELECOM REGULATORY AUTHORITY OF INDIA



NEWSLETTER: Vol. IX/2016

September 2016

Newsletter for Consumer Advocacy Groups (CAGs)

This newsletter brings you information and developments that have taken place during the month of September, 2016.

1. TRAI conducts Stakeholders Consultative Workshop on ‘Public Wi-Fi: Commercial Models and Interoperability on 28th September, 2016 at Bengaluru.

A Stakeholders Consultative Workshop on ‘**Public Wi-Fi: Commercial Models and Interoperability**’ in academic collaboration with International Institute of Information Technology, Bangalore (IIIT-Bangalore) was conducted on 28th September, 2016 at Bengaluru.

The Workshop was attended by Telcos, Internet Service Providers (ISPs), Payment Solution Firms and Start-Ups, Wi-Fi solution providers, Wi-Fi/ Mobile Device Makers, Academia, System Integrators, Network Equipment Manufacturers, Software Vendors and Government Officials.

Experts from different areas and industry segments presented their view points and shared experiences. The intent was to get valuable feedback and comments from the above stakeholders on this very important theme.



Recommendations:

1. Recommendations on “Issues related to Radio Audience Measurement and Ratings in India”.

TRAI, on **15.09.2016**, released Recommendations on “Issues related to Radio Audience Measurement and Ratings in India. The salient features of the recommendations are:

- (i) Guidelines for rating system to be notified by MIB.
- (ii) Any agency meeting the eligibility conditions can apply and get registered with MIB for doing the rating work. No cap on number of rating agencies has been prescribed.
- (iii) All rating agencies including industry led body are required to comply with the guidelines.
- (iv) Guidelines to cover registration, eligibility norms, cross-holding, methodology for conducting rating, complaint redressal, sale & use of ratings, audit, disclosure, reporting requirements and penal provisions.
- (v) Voluntary code of conduct by the industry for maintaining secrecy and privacy of the listeners included in the rating process.
- (vi) Restrictions on ‘substantial equity holding of 10% or more’ between rating agencies and broadcasters/advertisers/advertising agencies have been prescribed.
- (vii) The rating agency to set up an effective complaint redressal system.
- (viii) Data/reports generated by the rating agency to be made available to all interested stakeholders in a transparent and equitable manner.
- (ix) The rating agency to get its entire methodology/processes audited internally on quarterly basis and through an independent auditor annually. All audit reports to be put on the website of the rating agency.
- (x) Penal provisions for non-compliance of guidelines.
- (xi) Twelve months time given to the existing rating agency to comply with the guidelines.

Consultation Papers:

I. Consultation paper on “Infrastructure sharing in broadcasting TV distribution sector”.

TRAI, on 21.09.2016, released a Consultation Paper on ‘Infrastructure sharing in broadcasting TV distribution sector’. The objective of the consultation is, to issue recommendations to the Government of India to formulate a policy framework for enabling infrastructure sharing by DPOs so as to optimally utilize the infrastructure and to promote the healthy competition among service providers and, to identify the changes required in the Cable TV Act and the Rules made there under, in the license/ registration conditions of the Broadcasters/ DPOs in order to facilitate infrastructure sharing on voluntary basis.

Open House Discussions/Interactions

1. Open House Discussion on Consultation Papers on ‘In-Building Access by Telecom Service Providers’ & ‘Review of Voice Mail/Audiotex/Unified Messaging Services Licence’.

An Open House Discussion (OHD) on Consultation Papers on ‘In-Building Access by Telecom Service Providers’ & ‘Review of Voice Mail/Audiotex/Unified Messaging Services Licence’ was held on 30.09.2016 at India Habitat Centre, New Delhi



Other Information:

1. Telecom Subscription Data as on 30th June 2016:

Particulars	No. of Wireless subscribers (in Millions)	No. of Wire-line Subscribers (in Millions)	No. of Total subscribers (Wireless + Wire-line) (in Millions)
Urban Subscription	588.78	20.66	609.44
Rural Subscription	446.33	4.08	450.41
Total Subscription	1035.12	24.74	1059.86
Overall Tele-density	81.26	1.94	83.20
Share of Urban Subscription	56.88%	83.51%	57.50%
Share of Rural Subscription	43.12%	16.49%	42.50%
No. of Broadband Subscribers	142.48	17.32	159.80

Active wireless subscribers on the date of Peak VLR in June, 2016 were 915.12 million.

In the month of June 2016, 5.16 million requests have been made for MNP. So far 224.43 million consumers have availed MNP facility.

2. Study Paper:

TRAI released Study Paper on Shareholding Pattern, financing Pattern and Capital Structure of Indian Private Telecom Access Service Providers on 8th September, 2016.

Capital structure represents the funding of a business entity and comprises funds raised through equity and preference shares, bonds, debentures, term loans from banks/financial institutes etc. In other words, capital structure reflects the equity and debt obligations of an entity that it uses for financing its assets or operations. This study paper

attempts to provide an overview of the capital structure (deployment funds in the form of owners' equity and borrowed/loan fund) of 24 private telecom access service provider companies. The aim of this study is to provide insight into the capital structure of the service providers, financing pattern, indebtedness, investment and profitability of aforementioned telecom companies in India. The study report is available at <http://traai.gov.in/content/StudyPaper/1StudyPaper.aspx>.

TRAI EVENTS HELD IN SEPTEMBER

1. Consumer Outreach Programmes:

TRAI organized 11 Consumer Outreach Programmes in the month of September at the following places:

Bagalkot (Karnataka)	09.09.2016
Ongole (Andhra Pradesh)	09.09.2016
Nagpur (Maharashtra)	09.09.2016
Mandla (Madhya Pradesh)	14.09.2016
Godhra (Gujarat)	20.09.2016
Balangir (Odisha)	23.09.2016
Rajnandgaon (Chattishgarh)	27.09.2016
Gurdaspur (Punjab)	28.09.2016
Agartala (Tripura)	29.09.2016
Hosur (Tamilnadu)	30.09.2016
Solan (Himachal Pradesh)	30.09.2016

PHOTO GALLERY

TRAI Interactions with Consumers/Consumer Groups



CoP at Ongole (Andhra Pradesh) held on 09.09.2016



CoP at Bagalkot (Karnataka) held on 09.09.2016



CoP at Godhra (Gujarat) held on 20.09.2016



CoP at Solan (Himachal Pradesh) held on 30.09.2016

Full details of the Directions/Orders, Consultation Paper, Subscription Data, etc as mentioned in this newsletter are available on traiwebsite www.trai.gov.in

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